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R.P(C)No. 1111-1112 OF 2002

ITEM No.5

COURT NO.10

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Review Petition(Civil) No.1111-1112/2002 in C.A.3337-38/2002
(For Prel. Hearing)

CHAIRMAN, STATE BANK OF INDIA & ANR.

Petitioner (s)

VERSUS

ALL ORISSA STATE BANK OFFICERS ASSN&ANR.

Respondent (s)

Date : 22/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr. Sanjay Kapur,Adv.

For Respondent (s) Mr. B.K.Satija,Adv.
Ms. Sushma Suri,Adv.

Respondent-in-person (N.P.)

UPON hearing counsel,the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J

.SP2

Put up on the date fixed, as ordered on 6th January,
2003.

.SP1

(Y.P.Dhamija)
Court Master

(Veera Verma)
Court Master